

**Mineral Plants in Kerala**

47. Shri Manibhai J. Patel: Will the Prime Minister be pleased to state:

(a) whether Government propose to take over some mineral plants from Kerala Government and to export the products separated from the beach sands of Kerala;

(b) if so, the names of various products; and

(c) the countries to which these products are proposed to be exported and the estimated foreign exchange likely to be earned per annum?

The Minister of State in the Department of Atomic Energy (Shri M. S. Gurupadaswamy): (a) Indian Rare Earths Ltd.—a public sector undertaking, wholly subscribed by Central Government—is negotiating with the Kerala Government to take over the assets of Hopkin & Williams (Travancore) Ltd.—a British firm—which closed down its plants in 1960 and whose assets were attached under the Revenue Recovery Act by the Kerala Government for non-payment of royalty dues.

(b) After restarting the plants proposed to be taken over in Chavura, (Kerala State), Ilmenite, Monazite, Rutile & Zircon will be produced.

(c) These products are proposed to be exported mainly to Japan, Czechoslovakia and U.K. The estimated foreign exchange likely to be earned per annum is as below:

Name of the Product	Quantity (M. T.)	Value (Rs. lakhs)
Ilmenite	21,000	21.53
Zircon	1,000	4.94
TOTAL		26.47

**Chanda Committee's Reports on Media of Information and Broadcasting**

48. Shri Nath Pai:  
Shri Onkar Singh:  
Shri Onkar Lal Barwa:  
Shri Mohan Swarup:  
Shri S. M. Bhatnagar:

Shri Madhu Limaye:  
Shri Sidheshwar Prasad:  
Shri Rama Kishan Gupta:  
Shri D. N. Patodia:  
Shri George Fernandes:  
Shri J. H. Patel:  
Shri A. Sreedharan:  
Shri S. M. Joshi:  
Dr. Ram Manohar Lohia:  
Shri Yashpal Singh:  
Shrimati Tarakeshwari Sinha:  
Shri Meetha Lal:  
Shri Ram Charan:  
Shri S. C. Samanta:  
Shri C. K. Bhattacharyya:  
Shri D. C. Sharma:  
Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:  
Shri Heerji Bhal:  
Shri K. Pradhan:  
Shri K. N. Pandey:  
Shri R. Barua:  
Shri C. C. Desai:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether all the Reports of the Chanda Committee on the Media of Information and Broadcasting have been finally studied and examined by Government; and

(b) if so, which of the recommendations have been accepted by Government and how far they have been implemented?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) and (b). The Chanda Committee has presented five Reports, as follows:

Sl. No.	Subject	Date of receipt of the report	Total No. of Recommendations
1.	Radio and Television.	18-4-1966	219
2.	Documentary Films & Newsreels.	1-9-1966	101
3.	Advertising & Visual Publicity.	24-9-1966	53
4.	Press Information & Publicity	24-1-1967	155
5.	Co-ordination of the Media of Mass Communication.	31-3-1967	117

Three Statements indicating decisions taken in all on 180 out of 219 recommendations contained in the Report on "Radio and Television" have already been laid on the Table of the House, on 24th August, 1966, 29th November, 1966 and 21st March, 1967, respectively. Out of the 180 recommendations which were considered, 160 have been accepted. The remaining 39 recommendations of this report are still under consideration. Every attempt is made to expedite implementation of recommendations which are accepted subject to availability of funds. The recommendations contained in the remaining four reports are being examined.

#### Draft of Nuclear Non-Proliferation Treaty

49. Shri Nath Pal: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Governments of U.S.S.R. and USA have submitted to Government a draft of Nuclear Non-proliferation Treaty;

(b) if so, when the draft was received by Government;

(c) the salient features thereof;

(d) whether Government have sent their reaction; and

(e) if so, the nature thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (e). These two Governments have been discussing between themselves such a draft Treaty and the Government of India have been informally shown a copy of the draft. Since the Treaty is still in the drafting stage, no official comment on it is considered desirable. However, the Government of India have communicated to these two Governments their general attitude towards this question, viz., that a non-proliferation Treaty should conform to

the principles set out in General Assembly Resolution 2028 (XX), it should be comprehensive and non-discriminatory, it should embody an acceptable balance of obligations between nuclear and non-nuclear powers; it should not impede the development of nuclear energy for peaceful purposes and it should be a step towards general and complete disarmament; and particularly nuclear disarmament.

#### U.S. Military Assistance to India

50. Shri K. P. Singh Deo:  
Shri D. N. Deb:  
Shri Sidheshwar Prasad:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the U.S. Government have decided not to resume military assistance to India which was suspended in 1965;

(b) if so, the reasons therefor;

(c) whether it is a fact that the U.S. Government have decided to close the U.S. Military Supply Mission in India; and

(d) if so, the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). When the Government of India was obliged to undertake a Defence programme consequent upon the Chinese aggression against this country in 1962, the U.S. Government agreed to contribute assistance by way of the supply of equipment, to some extent as grants and also on credit. At the time of the Indo-Pakistan conflict of August-September 1965, the U.S. Government decided to suspend all such assistance to India, as to Pakistan. In February 1966, they declared to resume the supply of non-lethal equipment to either country by sale on cash or credit terms but all grants and all supplies of lethal equipment remained suspended. The U.S. Government have now announced, without specifying any reasons, that they will not resume any grant military assistance, but they have removed the restriction on the supply